

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH - COURT-II

24. C.P.(IB)-3985(MB)/2019

CORAM : SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH - COURT-II OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2021**

NAME OF PARTIES: - JCC India Private Limited

V/s

Tiger Steel Engineering India Private Limited.

Section: 8&9 of Insolvency and Bankruptcy Code, 2016.

ORDER

The matter is taken on Virtual Hearing (VC). Ld. Counsel Mr. Sahil Mahajan appeared for the Petitioner/Operational Creditor. Ld. Counsel Mr. Akshay Kumar Hota appeared for the Respondent/Corporate Debtor.

Due to paucity of time, list the matter on **05.04.2021** for further hearing.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

H.P. CHATURVEDI
Member (Judicial)

Dated : 24.02.2021
Aah